

to increase in cost of basic raw material, labour and requirement of higher specifications/facilities necessitated due to increase in traffic volume.

(b) to (d) Cost of projects vary from project to project and depends on various factors like the length of the project, cost of materials, availability of labour, the number and type of structures proposed, the technology used etc. The cost of projects is derived from technical standards prescribed in the manual and prevailing schedule of rates for the respective areas of construction. The overall increase in prices in general also affects the cost of projects. Accordingly it is not possible to make comparison of BOT roads with other road projects in respect of cost per kilometer.

PMO's advice to CVC

†841. SHRI SHREEGOPAL VYAS: Will the PRIME MINISTER be pleased to state:

- (a) whether Prime Minister's office had advised Central Vigilance Commissioner to resign from his post;
- (b) if so, whether it was turned down;
- (c) whether Government finds itself helpless in taking any decision on this matter; and
- (d) the details thereof?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI V. NARAYANASAMY): (a) No, Sir.

(b) to (d) Do not arise.

Allocation for SC Sub Plan

842. DR. BHALCHANDRA MUNGEKAR: Will the PRIME MINISTER be pleased to state:

- (a) whether according to the census 2001, SCs constitute about 16.2 per cent of the total population in India;
- (b) whether it is a fact that as per the guidelines of Scheduled Caste Sub Plan (SCSP), at least 16.2 per cent of the total plan outlay should be earmarked for it at the Central level;
- (c) the percentage of plan allocation earmarked for SCSP of the total plan outlay; and
- (d) the reasons Government is unable to allocate resources under the SCSP?

†Original notice of the question was received in Hindi.

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI ASHWANI KUMAR):
(a) and (b) Yes, Sir.

(c) and (d) The allocation for SCSP in percentage terms has not always been possible in the past for various reasons, viz. (i) the schemes being of non-divisible in nature; and (ii) Ministries/Departments not earmarking funds under SCSP as per the SC population percentage. However, in order to ensure proactive compliance towards allocation of funds under SCSP as per the percentage of SC population, the Planning Commission has set up a Task Force under the Chairmanship of Dr. Narendra Jadhav, Member, Planning Commission to review the operational difficulties in implementing SCSP and TSP and suggesting necessary remedial measures through re-examining the existing guidelines and revising the same appropriately for their effective and meaningful implementation in the future. The Planning Commission is in the process of implementing the recommendations of the Task Force. The Government remains committed for the effective implementation of the SCSP guidelines.

Special package for infrastructure in Uttar Pradesh

843. SHRI MOHAMMED ADEEB: Will the PRIME MINISTER be pleased to state:

(a) whether there is a proposal for providing special package for development of infrastructure in the State of Uttar Pradesh;

(b) if so, the details thereof and if not, the reasons therefor;

(c) whether Government has received any request from the Government of Uttar Pradesh in this regard; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI ASHWANI KUMAR):
(a) and (b) State-specific need based special dispensation is made as and when warranted through existing programmes/schemes under Annual/Five Year Plans. The projected outlay for the Eleventh Plan of the State is Rs. 181094 crore as against the approved outlay of Rs. 59708 crore of Tenth Plan, which is 203.30% higher than the approved outlay of 10th Plan. This shows State Government would have sufficient resources for the development of infrastructure in the State.

(c) No request has been received from the State Government for special package for infrastructure in the State. However, the State Government in 2007 had requested for a package of about Rs. 80,000.00 crore for development of Eastern and Bundelkhand regions of the State.

(d) The Government during 2009 has approved a Special Bundelkhand Drought